TOTO GOLD STATE OF ASSETS and Liabilities

Years 2023-2024

VIJAY KUMAR GOND

son of LATE BHAGELU RAM

aged 45 years, belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as ASSISTANT SECTION

OFFICER, BIHAR VIDHAN SABHA, PATNA give here in below the details of the assets (immovable, movable, bank balance, etc.)

of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name				
5.0 m			MANISHA KUMARI	GARIMA KUMARI	SANSKAR KUMAR					
(i)	Cash	8,000/-	15,000/-							
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, BIHAR VIDHAN MANDAL, PATNA RS. 13,54,282/-	Nil	Nil	Nil	Nil				
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	tions, NSS, Savings, LIC = 11009.00 RD POSTAL SAVING		stitutions, NSS, ostal Savings, LIC Dicies, etc. LIC = 11009.00 RD POSTAL SAVING RS. 1000/- /Month (1000×6=6000/-)		titutions, NSS, stal Savings, LIC = 11009.00 RD POSTAL SAVING licies, etc. RS. 1000/-/Month (1000×6=6000/-) POSTAL SE ACCOUNT (JOINT ACCOUNT)		Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	HONDA TRIGGER 2014 BR-24N 7044	Nil	Nil	Nil	Nil				
(vi)	Jewellery (give details of weight and value)	GOLD 100 GRAM 5,00,000.00	GOLD 173 Gram RS. 8,73,500/- SILVER 1010 Gram RS. 61,000/-	GOLD 30 GRAM RS.1,57,500/- Silver 500 Gram Rs. 30,000/-	Nil	Nil				
(vii)	Other assets, such as values of claims/Interests	T.V, FREEZE, AC WASHING MACHINE OTHER	Nil	Nil	Nil	Nil				

Note: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

Vijay Kymaz Gond.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name	
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value			Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	NEURA DANAPUR, PATNA 2041 SQ.FIT, VARANASI (UP) 2010 SQ. FIT	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil	

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	Nil	Nil		
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, If any	Nil	Nil		

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN - AXGPG5479A	Nil Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

c. Personal Detail

GPF/CPF/PRAN No.	÷	PTS/BLA-1315			5						
Gender	÷	М		(M/F)							
Date of Birth	i	0 1		0	1	1	9	7	9	(DD/MM/YYY)	
Class/Group	-	В		(A	(A/B/C)						
Cadre	>	ASSISTANT SECTION OFFICER, BIHAR VIDHAN SABHA					IIDHAN SABHA				
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)									
Home District	:-	:- Rohtas									

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature:				
	Name of Employee : VIJAY KUMAR GOND				
Place: PATNA	Designation : ASSISTANT SECTION OFFICE				
Date:	Department : BIHAR VIDHAN SABHA, PATNA				

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Vijay Kumar Good.